

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 221, 222 of 2016**  
**APPEAL NO. 309 of 2016 & IA No. 638 of 2016**  
**APPEAL NO. 310 of 2016 & IA No. 639 of 2016**  
**APPEAL NO. 317 of 2017 & IA No. 298 OF 2017**

**Dated: 26<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NOS. 221, 222 of 2016**

**Savita Oil Technologies Ltd. .... Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ananthanarayan MG

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam Revathi T  
Ms. Revathi P  
Mr. Ravi Agrawal for R-2

**Appeal No. 309 of 2016 & IA No. 638 of 2016**  
**&**  
**Appeal No. 310 of 2016 & IA No. 639 of 2016**

**Swastik Construction Services .... Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ananthanarayan MG

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
 Ms. Swapna Seshadri  
 Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam Revathi T  
 Ms. Revathi P  
 Mr. Ravi Agrawal for R-2

**APPEAL NO. 317 OF 2017 &**  
**IA NO. 298 OF 2017**

**In the matter of:**

**M/s Avon Cycles Limited**

.... **Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ananthanarayan MG

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
 Ms. Swapna Seshadri  
 Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam Revathi T  
 Ms. Revathi P  
 Mr. Ravi Agrawal for R-2

**ORDER**

List the matter for further hearing on **27.02.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**